

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

ORDER SHEET

(1)

ORDERS OF THE TRIBUNAL

12.03.2012

CP 30/2011 (OA No.382/2010) (RA 14/2011)

Mr. P.N. Jatti, Counsel for applicant.

Learned counsel for applicant do not wishes to press this Contempt Petition at this stage.

The present Contempt Petition is dismissed as not pressed with liberty reserved to the applicant to file fresh Contempt Petition, if so advised.

*Anil Kumar*

(Anil Kumar)  
Member (A)

*K.S. Rathore*

(Justice K.S.Rathore)  
Member (J)

*ahq*